



**Honourable Shri Justice F. I. Rebello**

***B.sc, LL.B.***

**1996 - 2011**

Justice F.I. Rebello, *B.Sc., LL.B.* was born on July 31, 1949. He was enrolled as an Advocate on July 30, 1973. He practised in the Judicial Commissioner's Court, Panaji from 1973 to 1982 and then at Panaji Bench of the Bombay High Court from 1982 in Service, Constitutional, Local Self - Government and Civil matters and specialised in Service and Local Self Government matters. Worked as a part-time lecturer in Law at Salgarkar Law College from 1975 to 1977. He was appointed as an Additional Judge of the Bombay High Court on April 15, 1996 and a permanent Judge on April 12, 1998. Retired on 31th July 2011